



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 696 দিশপুৰ, সোমবাৰ, 17 অক্টোবৰ, 2022, 25 আহিন, 1944 (শক)
No. 696 Dispur, Monday, 17th October, 2022, 25th Asvina, 1944 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: : LEGISLATIVE BRANCH

NOTIFICATION

The 17th October, 2022

No. LGL.201/2022/28.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 10th October, 2022 is hereby published for general information.

ASSAM ACT NO. XLVII OF 2022

(Received the assent of the Governor on 10th October, 2022)

THE GIRIJANANDA CHOWDHURY
UNIVERSITY, ASSAM, ACT, 2022

AN ACT

to establish a private university under the name and style "**Girijananda Chowdhury University, Assam**" under section 6 of the Assam Private Universities Act, 2007.

Assam
Act No.
XII of
2007

Preamble

Whereas it is expedient to establish a private university under the name and style of "**Girijananda Chowdhury University Assam**" under Section 6 of the Assam Private Universities Act, 2007 and for matters connected therewith or incidental.

Assam
Act No.
XII of
2007

It is hereby enacted in the Seventy - third Year of the Republic of India as follows.

Short title, extent and commencement

1. (1) This Act may be called **Girijananda Chowdhury University, Assam Act, 2022**.
- (2) It extends to the whole of Assam.
- (3) It shall come into force at once.

Establishment of the Girijananda Chowdhury University Assam

2. (1) For furthering the advancement of learning and prosecution of higher education and research, there shall be established a private university under the name and style "**The Girijananda Chowdhury University Assam**" in the state of Assam.
- (2) The details regarding name, location, jurisdiction and infrastructure of the said University are mentioned in the schedule appended to this Act.